

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:118
ANSWERED ON:31.07.2000
CIVIL AVIATION AUTHORITY
DINSHA J. PATEL;GORDHANBHAI JAVIA

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there are serious differences about the creation of a Civil Aviation Authority in the proposed new aviation policy;
- (b) if so, the role of the Directorate General of Civil Aviation and Bureau of Civil Aviation Security in the event of creation of Civil Aviation Authority;
- (c) whether merger of Directorate General of Civil Aviation and Bureau of Civil Aviation Security has since been finalised; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a), (b), (c) and (d): No, Sir. The draft Civil Aviation Policy, seeks to set up a policy framework to promote efficient, cost effective and orderly growth of air transport, ensure safety and security in accordance with international standards and generate a healthy competitive civil aviation environment which contributes to social and economic development of the country. This policy document is being finalised and will be announced in the near future.